

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 276 of 2014

Dated : 2nd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut Vitran Appellant(s)
Co. Ltd. & Ors.**

Versus

**Madhya Pradesh Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan**

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R.1

ORDER

Admit. Issue notice to the Respondent returnable on 06.01.2015. Dasti service is permitted. Registry is also directed to issue notice to the Respondent. ***Issue public notice.***

Post the matter on **06.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js